Chairperson, CCI participated in High-level Panel Discussion on “The Political Economy of Regulation in India: Impact on Investments and Economics Growth” organized by CUTS at India International Centre, New Delhi on September 1, 2016

Regulations in key economic sectors in India often skew the balance in favour few market players and create an uneven playing field. This is despite the sound understanding that competition and regulatory reforms can introduce efficiency, attract investments and facilitate economic growth. In this context CUTS- CIRC organized a panel discussion and book release on “Competition and Regulation in India” at India International Centre, New Delhi on September 1, 2016.

The report on Competition and Regulation in India, 2015 was released by the Chief Guest Sh. Suresh Prabhu, Honorable Union Minister for Railways. Shri Arjun Ram Meghwal, Honorable Minister of State for Finance and Corporate Affairs was the Guest of Honour.

Shri. D.K Sikri, Honorable Chairperson, Competition Commission of India, participated in the High-level Panel Discussion on “The Political Economy of Regulation in India: Impact on Investments and Economics Growth” Panel Discussion as a panelist. The other panelists comprised of dignitaries from Brookings India, Institute of Competitiveness India and Hero Corporate Services Ltd. The discussion focused on political economy of regulation, specially the incentives for choosing short-term regulatory fixes over long term sustainable reforms and initiatives required to move away from this approach.